

**Funds allocated under TSP**

1015. DR. T. SUBBARAMI REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government have received any suggestions/requests from public representatives or the social organizations that the funds allocated under Tribal Sub Plans (TSP) be allocated proportionately in accordance with the tribal population; if so, the details thereof and the response of the Government thereto;

(b) the steps proposed to be taken by Government in this regard; and

(c) whether Government proposes to issue guidelines to the State agencies in this regard for proper utilization and non diversion?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) to (c) Guidelines on formulation, implementation as well as monitoring of Tribal Sub Plan (TSP) issued by the Planning Commission envisage outlay for the TSP in proportion to the ST population. Based on the recommendations of the Task Force constituted under the Chairmanship of Dr. Narendra Jadhav, Member, Planning Commission and Inter Ministerial Committee, the Planning Commission has revised Guidelines for implementation of TSP by Central Ministries and States UTs on 18th June 2014.

The Guidelines, *inter-alia*, reiterate the resolve of the Government for location of funds under TSP out of total Plan Outlays not less than the population proportion of STs in State as per 2011 census. The Guidelines further stipulates for non-diversion of funds meant for tribal areas and comprehensive monitoring framework with well-defined indicators, covering provisioning, service delivery standards as well as outcomes.

**New projects for rehabilitation of tribals**

1016. SHRI C.P. NARAYANAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether tribal people have been displaced from their abodes during the last three years in order to implement new projects, the number of them and for which projects;